

**CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH**

CP/21/95/2018 in OA/21/839/2017

HYDERABAD, this the 29th day of January, 2021



**Hon'ble Mr. Ashish Kalia, Judl. Member
Hon'ble Mr. B.V. Sudhakar, Admn. Member**

S. Veerabhadraiah,
S/o. Late Subbaiah,
Aged about 80 years,
Occ: Retd. Superintendent,
(Executive), NSSO Field Operation Division,
R/o.12-2-505/28 & 29, Venkata Sai Homes,
Gudimalkapur,
Hyderabad - 500 028.

...Petitioner

(By Advocate : Mr. E. Krishna Swamy)

Vs.

1. Sri Ghan Shyam,
Deputy Director General, NSSO,
New Delhi - 110 032.
2. Sri T.V. Eapen,
Ministry of P.PG & Pension,
Dept. of Pension and
Pensioners Welfare.

....Respondents

(By Advocate : Mrs. B. Gayatri Varma, Sr.PC to CG)

ORAL ORDER
(As per Hon'ble Mr.B.V.Sudhakar, Administrative Member)



Through Video Conferencing:

Heard Sri E. Krishna Swamy, learned counsel for the petitioner and Smt. B. Gayatri Varma, learned Senior Panel Counsel appearing for the respondents.

2. The order of the Tribunal in O.A. No.839/2017 was challenged by the respondents before the Hon'ble High Court of Telangana in Writ Petition No.43222/2018, which was dismissed on 13.06.2018. The respondents thereafter filed a Review Petition in IA No.2/2019 in Writ Petition No.43222/2018, which was allowed on 27.5.2020. As the Review Petition has been allowed by the Hon'ble High Court, there is nothing for the Tribunal to adjudicate. Hence, the C.P. is closed. MA/21/725/2018 & MA/21/726/2018 shall stand disposed of.

(B.V.SUDHAKAR)
ADMINISTRATIVE MEMBER

(ASHISH KALIA)
JUDICIAL MEMBER

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